

**NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH
KOLKATA**

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/ 206

Date: 27th March, 2023

PUBLIC NOTICE

The following public complaints/Letters received. The complaints found to be not in conformity with NGT (**Practice & Procedure Rule, 2011** framed under **NGT Act, 2010** for initiation of judicial proceeding. Therefore, the complainant is at liberty to file proper application, supporting documents, court fee, and affidavit for initiation of judicial proceeding, if they so desire. Both the above-referred Act & Rules are available on the NGT website: <http://www.greentribunal.gov.in> for public information. The detailed filing procedure is also mentioned in the referred Rule. The Application shall contain specific heads, "Facts in brief, Grounds, Limitation and Prayer". The Application along with Form I duly filled in shall be submitted in (2+1), total 3 number of copies in paper book form typed in legal format, affidavit, Vakalatnama etc to be filed in Filing Counter of NGT, EZB, Kolkata. The application shall be accompanied with **Court Fee of Rs. 1000/- (One Thousand only)** per affidavit which is to be paid **in the form of DD from any Nationalised Bank or I.P.O. to be drawn in favour of "Registrar, National Green Tribunal, payable at New Delhi"**. The applicant has to appear in person or through an Advocate/Pleader duly engaged on the scheduled date of hearing in the Court, if the legal case is filed, Further Office order no. NGT(PB)/Judicial-II/196/70 dt. 03.02.2016 relating to public complaint may be referred which is available in the NGT website. In case, any clarification is required, the applicant may visit the Filing Counter of **National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161**, in person during the working hours. No further correspondence in this regard will be entertained.

Sl.	Date	Subject Matter	Name & Address of the Complaint
1	Nil	Request to stop illegal construction of embankments on the river adjacent to the club (Sukhdoani Balipara Adivasi Vivekananda Sangh)	Villagers of Sukhdoani Village, Durga Mandap Region, Sandeshkhali Police Station, District- North 24 Parganas
2	22.02.2023	Pollution by Brick field named M/s Tarama at Vill-Mandolai, PO-Ilchoba, PS-Pandua, Hooghly and M/s Amor Brick Field at Vill-Dastipara, PO-Raydogachia, PS- Purbasthali, East Burdawan running without pollution certificate despite of several complaint to Board.	Sh. Subhash Dhali, President of Basumati Human right Awareness & Welfare Society, Uttargoara (Near Talbona) PO- Nibhujibazar, PS-Kalna, Dist- Purba Bardhman
3	10.03.2023	Complaint for encroachment and destroying Bariyatu Pahari (Government Land) under Ranchi District, Jharkhand. Which is encroached by several persons with permanent structure.	Sh. Navin Kumar, Advocate 402, Dasgupta Mansion, opp. Santevita Hospital, 6-H.B. Road, Firayalal Ranchi

4	23.03.2023	Noise and Air Pollution in Residential Area caused by Plastic Factory (produces high-decibel sounds beyond permissible limits) at Ground Floor, 24, Gopal Ghosh Lane, Salkia, Howrah	Sh. Diganta Kundu, R/o 24/4 Gopal Ghosh Lane Salkia Howrah
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Raja Chatterjee
(Raja Chatterjee)
Registrar

Registrar
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

Copy:

1. Website of NGT
2. Notice Board of NGT